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native arrangement was made for the | officers are purpose during that period; and gigantic work?

(c) the number of cases during the above period in which eviction proceedings could not be undertaken due to the absence of the Estate Officer?

DEPUTY MINISTER Тик HOUSING AND SUPPLY WORKS. (SHRI ANIL K. CHANDA): (a) No. He was on short leave for 30 days only with effect from the 15th June 1959 to the 14th July 1959. I may, however, add that he had taken 27 days' leave which later on was extended by three more days.

- (b) Yes. For reasons of economy no officer was appointed as Estate Officer under the Act. However, an Under Secretary was asked to look after the other normal work of the officer on leave in addition to his own duties and in view of the short period of leave it was not considered necessary to em-, power him to function as an Estate Officer under the Act.
  - (c) There was delay in the progressing of 19 cases.

SHRI AMOLAKH CHAND: May I know, Sir, the number of Officers who have been appointed under the provisions of this Act for eviction of unauthorised occupants in Delhi itself?

SHRI ANIL K. CHANDA: I think. Sir, altogether their number would be over 22.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, the number of public buildings which are still in the hands of unauthorised occupants Delhi?

SHRI ANIL K. CHANDA: I speak subject to correction. I understand about 600 cases are pending before the Estate Officers.

SHRIMATI SAVITRY DEVI NIGAM: May I know, Sir, if the hon. Minister thinks it sufficient that these

sufficient to this

SHRI ANIL K. CHANDA: We have increased the number recently. Formerly, only one Estate Officer was there under this Act Recently the two deputies have also been made Estate Officers for the purposes of this Act.

SHRI AMOLAKH CHAND: the hon. Minister be able to acquaint us with the progress of evicting unauthorised persons in Delhi?

SHRI ANIL K. CHANDA: I think. so far as this particular Estate Officer is concerned, 86 cases have finalised

VISIT OF INDUSTRIAL AND TRADE DELE-GATIONS TO INDIA IN 1959

∫ ‡SHRI BABUBHAI CHINAI: SHRI LAVJI LAKHAMSHI:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the names of the from which industrial and trade delegations came to India in the 1959:
- (b) how many of them entered into formal negotiations with Government for conclusion or revision of trade agreements:
- (c) how many of them concerned themselves with negotiations for setting up industries in India: and
- (d) whether the trade delegations offered any specific suggestions about the possibilities of improving exports of Indian goods to their countries?

THE DEPUTY MINISTER OF COM-MERCE AND INDUSTRY (SHRI SATISH CHANDRA): (a) to (d). A statement is laid on the Table of the House.

The question was actually asked on the floor of the House by Shri Babubhai Chinai.

## STATEMENT

Details of trade and industrial delegations that visited India during 1959

## TRADE DELEGATIONS

Name of country represented by the delegation	Period of	Purpose of visit	Results achieved	Suggestions if any, offered by delegation for increasing exports from India
Sweden	. March- 1959	Exploring possibili- ties of enlarging imports into Swe- den of such items as textiles, toys, leather, etc.	Délegation established contacts with Indian exporters.	
Japan	. March April 1959	This was a Good-will Delegation.	Possibilities of supply- ing Indian coal, iron ore and pig iron to Japan were discussed with the Mission.	· N <sub>1</sub> l.
Tanganyika	. May 1959	To establish contacts with Indian importers and mill owners for sale of Tanganyika cotton.	Delegation established contacts with Indian buyers of cotton.	Nil.
Indonesia	• June 1959	To study possibi- lities of develop- ing trade, parti- cularly in Indian cotton textiles and yarn.	An order was placed with State Trading Corporation for supply of 12,500 bales of cotton yarn.	Nil.
Pakistan 、	July 1959	Review of the working of Indo-Pakistan Trade Agreement.	Government of India agreed to supply additional quantity of 35,000 tons of coal per month to Pakistan for 3 months.	The Delegation suggested exchange of specific. commodities between the two countries
	•		,	on a rupee basis.
Afghanistan	July- <b>A</b> ugust 1959	Negotiation of a new trade agreement.	A new trade agree- ment was concluded.	Nil.
Burma	September 1959	Sale of Burmese rice to India.	It was agreed in principle to purchase additional quantity of Burmese rice against export of Indian goods.	

Name of country represente by the delegation		Purpose of visit	Results achieved	Suggestions, if any, offered by delegation for increasing exports from India
Iraq	September October 1959.	Renewal of Indo- Iraqi Trade Agree- ment of December, 1958.	The trade Agree- ment was renewed for a period of one year.	gested frequent visit of Indian businessmen to Iraq to estab- lish contacts with the im-
	,			porters. Also suggested export of quality goods by Indian exporters to gain a firm foot-hold in Iraqi market.
Poland	October 1959	Negotiation of a new Trade and Pay- ments Agreement		Nil.
Zanzibar	October 1959	Exploring possibilities of increased exports of cloves to India.	was achieved though	• Nil.
,	, IN	NDUSTRIAL DELE	GATIONS	• /
country ted by	of the representing the egation	Period of visit	Whether delegat gotiations for se	ion entered into ne- etting up industires in India
U. S. A		March and September October, 1959	Indian business	men on the question on for setting up in-
Japan .		August-September, 195	to make rec the developmen scale industries tions for setting	t of the delegation was commendations about t of cottage and small s in India, no negotia- t up industries in India into by the delega-
Japan	. '. :	September, 1959	bilities of closes tion between the negotiations for	re exchanged on possi- re economic co-opera- e two countries but no setting up industries place with Govern-
Czechosłow	vakia	November, 1959	with the deleg- ment of certain India during the Plan, in collab slovakia, Copies	has been entered into ation for the establish- industrial plants in the Third Five Year oration with Czecho- of the agreement have a Parliament Libra-